

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**ITEM No. 6**

**IA 190/2021 IA 1068/2021 IA 1403/2021**  
**IN C.P. (IB)-3171(MB)/2018**

**IN THE MATTER OF:**

Amit C Poddar

.... Applicant

IN THE MATTER OF

Punjab National Bank

.... Petitioner/Applicant

v.

Tulsi Extrusions Limited

.... Respondent

**Order under Section 7 and 47(1) of Insolvency & Bankruptcy Code**

**Order delivered on 30.06.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE. ACTG. PRESIDENT**

**SH. SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator

Ms. Krishna Baruah, Adv.

**ORDER**

Heard the arguments in IA No. 1403 of 2021. **Reserved for Orders.**

All the other IAs to be listed on **12.07.2021**

**Sd/-**  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

**Sd/-**  
**(SHYAM BABU GAUTAM)**  
**MEMBER (TECHNICAL)**